

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anil Kumar Mishra,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.
Ms. Abha R. Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

The learned counsel for the petitioner is granted two weeks' time, as last chance for furnishing the spare copy for issuing notice to the unserved respondents. If steps are taken, issue notice. Await return of notice.

List the matter on 9.4.2014.

|
|mg

|
|

|(SUNIL THOMAS)
|Registrar

|
|